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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha passed the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Bill, 2013, passed by Lok Sabha on the 29th August, 2013.

SECRETARY-GENERAL: Madam Speaker, I have to report the following message received from the Secretary-General of Rajya Sabha:-

'I am directed to inform the Lok Sabha that the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Bill, 2013, which was passed by the Lok Sabha at its sitting held on the 29th August, 2013, has been passed by the Rajya Sabha at its sitting held on the 4th September, 2013, with the following amendments:-

CLAUSE 6

1. That at page 8, *after* line 27, the following proviso be *inserted* namely:-

"Provided that, in respect of irrigation projects where the process of Environmental Impact Assessment is required under the provisions of any other law for the time being in force, the provisions of this Act relating to Social Impact Assessment shall not apply".

CLAUSE 25

2. That at page 15, *for* lines 20 and 21, the following be *substituted*.

"then, all provisions of this Act relating to the determination of compensation shall apply; or".

3. That at page 15, lines 32 and 33, *for* the words "compensation in respect of a majority of land holdings has not been accepted", the words "compensation in respect of a majority of land holdings has not been deposited in the account of the beneficiaries" be *substituted*.

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THE SECOND SCHEDULE

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4. That at page 40, line 7, *for* the words "each affected family", the words "as far as possible and in lieu of compensation to be paid for land acquired, each affected family" be *substituted*.

2. I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 128 of the Rules of Procedure and Conduct of Business in the Rajya Sabha with the request that the concurrence of the Lok Sabha to the said amendments be communicated to this House.'

Madam Speaker, I lay on the Table the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Bill, 2013, as returned by Rajya Sabha with amendments.
